

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-507
IB-776/ND/2022

IN THE MATTER OF:

Chants Events and Promotions Pvt. Ltd.

....Applicant

Vs.

Heaven Ahead Voyage Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 14.03.2023

CORAM:

SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv PK Sachdeva

For the Respondent :

ORDER

List the matter before the Regular Bench on **18.04.2023.**

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)